

No.HCE/181/2019  
DJA.I/Gen./2020

High Court of Karnataka,  
Bengaluru,  
Dated: 02.06.2021

**CIRCULAR**

As per the Resolution dated 26.05.2021 of the Hon'ble Full Court, it is hereby directed that, members of the Bar in the District Judiciary, who are appearing for hearing through video conferencing, shall wear plain white full shirt/ white-salwar-kameez/ white or black saree or saree of any sober colour with a plain white neck band.

However, this will be subject to following the new Video Conferencing Guidelines issued on 16<sup>th</sup> March 2021.

**BY ORDER OF THE HON'BLE HIGH COURT,**

**Sd/-  
(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL I/c.**

Copy for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City, Bengaluru.
2. The Chief Judge, Court of Small Causes, Bengaluru.
3. All the Prl. District & Sessions Judges in the State.
4. The Prl. Judge, Family Court, Bengaluru and all the Judges of Family Courts in the State.
5. All the Presiding Officers of Industrial Tribunals and Labour Courts in the State.
6. Circular file.
7. Office Copy.

With a request to circulate the same amongst all the Judicial Officers and Bar Associations coming under their Unit.